

(d) whether the report was sufficient to show that there was Pak hand in the activities of terrorists in India?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) to (d) The role of Pakistan in training sikh extremists, supplying sophisticated arms and motivating them for the creation of Khalistan with a view to create law and order situation and to destabilise our country is well established. The announcement of the so-called 'Khalistan' by Sikh extremists in the after-math of Sarbat Khalsa Samagam convened on 26th Jan, 86 should be viewed from that angle. This is further borne out by confessions made by the captured terrorists.

Financial assistance to the family of Late Dr. Saifuddin Kitchlew

1691. SHRI RAJNI RANJAN SAHU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to a news item under the caption 'The Forgotten Kitchlews' which appeared in the 'Hindustan Times' of the 9th July, 1988 wherein it has been stated that descendents of Late Dr. Saifuddin Kitchlew, a great freedom fighter, are living in adject poverty in Delhi; and

(b) if so, what steps Government propose to take to provide financial assistance to the family of late Dr. Saifuddin Kitchlew?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SANTOSH MOHAN DEV): (a) Yes, Sir.

(b) Under the Swatantrata Sainik Samman Pension Scheme—1980 freedom fighter's pension is granted to those who fulfil the eligibility criteria laid down therein. Under the Scheme, dependent pension is sanctioned to widows/unmarried daughters, if any in the event of the death of the freedom fighter. Sons of the late freedom fighter, as a rule, are not eligible for

dependent pension barring exceptional cases where the son could not come up properly in life due to the prolonged participation of his father in the freedom struggle. None of the family members of Late Dr. Kitchlew have applied for dependent pension so far. Although the last date for submitting the application is long since over, in view of the invaluable contribution made by Late Dr. Kitchlew in freedom movement a set of application-forms have been sent to enable the eligible surviving member to apply for dependent pension. As soon as application is received, it will be processed expeditiously.

रूपए की क्रय-शक्ति में कमी

1692. श्री राम नरेश यादव :
श्री राम जेटमलानी :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रुपये की क्रय शक्ति निरन्तर घटती जा रही है और 1987 के अन्त में यह घट कर राष्ट्रीय स्तर पर 13.33 पैसे रह गई ;

(ख) यदि हां, तो इस पर सरकार की क्या प्रतिक्रिया है ;

(ग) क्या यह भी सच है कि पिछले कुछ वर्षों के दौरान एक या दो वर्षों को छोड़ कर देश में कृषि और औद्योगिक उत्पादन में निरन्तर वृद्धि हुई है ,

(घ) क्या सरकार ने रुपये की क्रय शक्ति के घटने के कारणों का पता लगाया है ; और

(ङ) यदि हां, तो इस संबंध में ब्यौरा क्या है ?

वित्त मंत्रालय में आर्थिक कार्य विभाग में राज्य मंत्री (श्री एडवर्डो फेलेरियो) :

(क) से (ग) औद्योगिक कर्मचारियों के लिए उपभोक्ता मूल्य सूचकांक के व्युत्क्रम

के रूप में आकलित रुपये की क्रय शक्ति, सूचकांक में वृद्धि होने के कारण पिछले वर्षों के दौरान कम हुई है। आधार वर्ष 1960 से तुलना करते हुए एक रुपये का मूल्य 1987 के अन्त तक घटकर 13.30 पैसे रह गया है। यद्यपि औद्योगिक उत्पादन में पिछले पांच वर्षों में निरन्तर वृद्धि दिखाई दी है, तथापि कृषि उत्पादन मौसम की अनिश्चितता के कारण अनियमित रहा है। मूल्य वृद्धि का मुख्य कारण मांग और पूर्ति में असंतुलन का होना है। भारत जैसे विकासशील देश में मौसमी परिस्थितियों के कारण औद्योगिक माल (वेज गुड्स) का उत्पादन प्रभावित होता है लेकिन बढ़ती हुई जनसंख्या और आय के कारण उनकी मांग में तेजी से वृद्धि होती रहती है।

(घ) और (ङ) सरकार मुद्रा स्फूर्ति को नियंत्रित करने के कार्य को उच्च प्राथमिकता देती है और मूल्यों को नियंत्रण में रखने के लिए व्यापक पैमाने पर उपाय किए जाते हैं। इनमें उत्पादन को बढ़ाना, सार्वजनिक वितरण प्रणाली को सुदृढ़ करना, दालों, खाद्य तेलों, चीनी और दुग्ध चूर्ण, जैसी आवश्यक वस्तुओं का आयात करके इनकी पर्याप्त पूर्ति सुनिश्चित करना, सरकारी, व्यय में कठोर किरायेत बरतना, मुद्रा प्रसार में वृद्धि पर अंकुश लगाना, चयनात्मक ऋण नियंत्रण लागू करने और जमाखोरों तथा मुनाफा खोरी के विरुद्ध सख्त कार्रवाई करने जैसे उपाय, शामिल हैं।

Scheme for improvement of colonies of displaced persons in West Bengal

1693. SHRI CHITTA BASU: Will the Minister of HOME AFFAIRS be pleased to refer to the answer to Unstarred Question 814 given in the Rajya Sabha on the 1st March, 1988 and state the progress made till date in the implementation of the Rs. 84 crores improvement scheme for the colonies set up by the displaced persons in West Bengal as announced by the Prime Minister?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SANTOSH MOHAN DEV): As against the total of 1,429.68 acres of land to be acquired under the scheme, 125.29 acres of land has been acquired by the Government of West Bengal upto 30-6-1988.

Committee of Ministers for economic development of North-Eastern Region

1694. SHRI CHITTA BASU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Committee of Ministers to go into the question of economic development of the North-Eastern region has met recently; and

(b) if so, what is the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SANTOSH MOHAN DEV): (a) Yes, Sir. The Committee of Ministers for the economic development of North-Eastern region met in New Delhi on 1st June 1988 under the chairmanship of Home Minister.

(b) The agenda for the meeting, *inter-alia*, including supply of essential commodities, movement of cement and other related problems, improvement of tele-communication facilities in the North East, improvement of air facilities, development of road communication, improvement of TV and radio facilities etc. During the discussions, the Chief Ministers of North Eastern States pressed for expeditious implementation of various ongoing schemes and improvement of existing infrastructural facilities in their States as well as the region. The Committee directed the official level Committee under the chairmanship of Home Secretary to examine the points raised in the meeting by the Chief Ministers and other members of the Committee, and take necessary follow-up action. The Cen-